

firm to provide the latter with technical know-how for setting up jute manufacturing units in Thailand;

(b) if so, whether Government approve of giving Indian assistance to countries for entering into competition with our own jute goods; and

(c) whether the agreement in question had the prior approval of the I.J.M.A.?

The Deputy Minister in the Ministry of Finance (Shrimati Tarkeshwari Sinha): (a) Yes, Sir.

(b) Subject to the limitations imposed by our foreign exchange situation, it is not the policy of the Government to withhold such assistance to other developing countries, especially our neighbouring countries, in their programmes of industrial development.

(c) No, Sir.

नजफगढ़ विकास खंड, दिल्ली में पानी का भर जाना

*६७३. श्री नवल प्रभाकर : क्या सिंचाई और विद्युत मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि दिल्ली के नजफगढ़ विकास खण्ड के गांवों के खेतों में पंजाब के ढासा गांव की ओर से पानी छोड़ दिये जाने के कारण भर गया है;

(ख) क्या इससे फसल को पर्याप्त हानि हुई है;

(ग) क्या गांव वालों ने इस सम्बन्ध में दिल्ली प्रशासन और भारत सरकार को अभ्यावेदन दिया है और यदि हां, तो उनकी शिकायतों को दूर करने के लिए क्या कार्यवाही की गई है; और

(घ) इसके कारण खेती की कितनी जमीन में पानी भर गया है और कितना नुकसान हुआ है ?

सिंचाई और विद्युत मंत्री (डा० कु० ल० राव) : (क) से (घ). दिल्ली क्षेत्र में बाढ़ का नियंत्रण करने के लिये १९५६ में रेडी समिति (Reddi Committee) द्वारा दी गई सलाह के अनुसार नजफगढ़ नाले की क्षमता के बढ़ने का काम दिल्ली प्रशासन ने आरम्भ कर दिया है। निर्माण कार्य प्रगति पर है और आशा है कि अगली वर्षा-ऋतु से पहले पूरा हो जायेगा। इस नाले को बड़ा करने से पंजाब और दिल्ली दोनों के मर्म क्षेत्रों को जिन में अभी तक वर्षा ऋतु में तुंगियानी आ जाया करती थी, लाभ होगा।

दिल्ली प्रशासन ने बताया है कि १९६३ में आई बाढ़ ने ४,१५६ एकड़ भूमि पर प्रभाव डाला और २,८८५ एकड़ क्षेत्र में खड़ी हुई फसलों को जिनकी कीमत ११,५४,००० रुपये अनुमानित है, नुकसान पहुंचाया।

दिल्ली प्रदेश में बाढ़ पीड़ित गांवों की ओर से एक आवेदन पत्र मिला है। दिल्ली क्षेत्र और पंजाब के सहवर्ती इलाके की स्थिति की ध्यानपूर्वक निगरानी की जा रही है। कम से कम नुकसान पहुंचे इस बात को ध्यान में रख कर दिल्ली प्रशासन तथा पंजाब सरकार बाढ़ के पानी को निकालने के लिए आवश्यकता-नुसार उचित तरीके अपना रहे हैं। इसी अभिप्राय से ढासा बांध से गुजरते हुए पानी के प्रवाह को उस बांध में लगाई गई नालियों के जरिये ध्यानपूर्वक नियमित किया जा रहा है।

State Finance Ministers' Conference

*677. { Shri P. C. Borooah:
Shri G. Mohanty:
Shri Balkrishna Wasnik:

Will the Minister of Finance be pleased to state the decisions taken to raise additional resources by the States for the Third Plan and to hold price line at the State Finance Ministers' Conference held on the 7th November, 1963?

The Minister of Planning (Shri B. R. Bhagat): As the talks were of an exploratory nature, the Conference was not expected to take any final decisions.

Agricultural Income Tax

***678. Shri D. C. Sharma:** Will the Minister of Finance be pleased to state:

(a) whether Centre has suggested to the States to merge agricultural income-tax in the Central income-tax and prescribe graduated rates of tax for the composite income;

(b) if so, the purpose of the suggestion; and

(c) the reaction of the State Governments thereto?

The Minister of Planning (Shri B. R. Bhagat): (a) to (c). Agricultural Income Tax was one of the various subjects on which views were exchanged at the Finance Ministers' Conference held in November, 1963. No definite conclusions were, however, reached at the Conference in regard to the reforms in Agricultural Income-tax legislation.

Kothagudam Thermal Project

1925. Shri Eswara Reddy: Will the Minister of Irrigation and Power be pleased to state:

(a) whether it is a fact that M/s. Ewbanks and Partners of United Kingdom have been appointed as consultants for Kothagudam Thermal Project, Andhra Pradesh;

(b) the nature of assistance that the firm will render; and

(c) the amount that will be paid to the consultants?

The Minister of Irrigation and Power (Dr. K. L. Rao): (a) Yes.

(b) The Consulting Engineers are expected to review with Government Engineers the existing load forecasts of Andhra Pradesh, make an Econo-

mic study of various alternative proposals for plant sizes, type of station, unit or other system, circulating water system and water supplies, review the transmission line scheme, locate suitable site for power station, review and modify the draft specifications prepared by Govt. Engineers for boiler plant and accessories, turbo-generator and feed heating plant, prepare site plan, bid analysis of all tenders received and submit recommendations, make complete cost estimate for the project segregating foreign and local currencies, carry out the complete design of the power station in accordance with upto date Engineering practice on the basis of plant and equipment recommended and agreed upon, prepare all drawings, certification of all contractors' key drawings, the planning of all Civil, Electrical and Mechanical works to ensure co-ordination of manufacture, delivery and erection so as to meet the required Commissioning programme. Inspection at manufacturer's works, train the Government's Engineers fully even at manufacturer's works. Supervision at construction and Commissioning, prepare a detailed manual of instructions for the operation of the plant with all its auxiliary and accessory systems.

(c) Rs. 33 lakhs.

College of Nursing in Andhra Pradesh

1926. Shri Eswara Reddy: Will the Minister of Health be pleased to state:

(a) whether any assistance is being rendered to the College of Nursing in Andhra Pradesh by the Central Government during 1963-64; and

(b) if so, the nature of assistance so far given?

The Minister of Health (Dr. Sushila Nayyar): (a). No.

(b) Does not arise.